

R
ITEM NO.102

COURT NO.6

SECTION IV

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CIVIL APPEAL NO(s). 770 OF 2009

SHANKAR DATTA SHUKLA & ANR.

Appellant (s)

VERSUS

STATE OF M.P.& ORS.

Respondent(s)

(With appln. for permission to file additional documents and exemption from filing OT and with office report)

WITH

C.A. No.4449/2009

(With Prayer for Interim Relief and Office Report)

C.A. No.4450/2009

(With Appl.(s) for permission to place addl. documents on

record and clarification and exemption from filing O T and with Prayer for Interim Relief and Office Report)

C.A. Nos.3959-3961/2009

(With Appl.(s) for vacating stay and directions and exemption from filing OT and with Prayer for interim Relief)

C.A. No.4073/2009

(With Appl.(s) for vacating stay and with Prayer for Interim Relief and Office Report)

C.A. No.5048/2009

(With Prayer for Interim Relief and Office Report)

C.A. No.8139/2009

(With Office Report)

C.A. No.6117/2009

C.A. No.6699/2009

(With Office Report)

C.A. No.2575/2010

Date: 11/12/2012 These Appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE R.M. LODHA

HON'BLE MR. JUSTICE ANIL R. DAVE

For Appellant(s) Mr. P.N. Mishra, Sr. Adv.

Mr. Prashant Kumar, Adv.

Mr. Krishna Kumar Shukla, Adv. for

M/S. Ap & J Chambers

Mr. Shiv Sagar Tiwari, Adv.

For Respondent(s)

Mr. H.P. Raval, ASG

Mr. Raju Ramchandran, Sr. Adv.
Mr. S.B. Upadhyay, Sr. Adv.
Mr. Pawan Upadhyay, Adv.
Mr. Param Kr. Mishra, Adv.
Ms. Nirmala Upadhyay, Adv.
Mr. S. Pratap Singh, Adv.
Ms. Sharmila Upadhyay, Adv.

Mr. C.D. Singh, Adv.
Mrs. Ayesha Chaudhary, Adv.

Mr. Krishna Kumar Shukla, Adv.
Dr. (Mrs.) Vipin Gupta, Adv.
Ms. Sangeeta Gaur, Adv.

UPON hearing counsel the Court made the following
O R D E R

Mr. H.P. Raval, learned Additional Solicitor General
appears for the Attorney General of India and prays for time to seek
full instructions.

List this group of matters after eight weeks.

|(Pardeep Kumar)
|Court Master

| |(Renu Diwan)
| |Court Master

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